

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 26.02.2019 (TUESDAY)

Court – II
10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 805 of 2018	Jaihind Automation Pvt. Ltd. Vs. J.J. Plastalloy Pvt. Ltd.	Sandeep Ranjan	

For Hearing (Part Heard)

2.	Comp. App. (AT) No. 334 of 2018	MAIF Investments India Pte Ltd. Vs. Ind-Barath Power Infra Ltd. & Ors.	Vashi	Yogesh Jagia (R2) Satendra K.Rai-(R4)
3.	Comp. App. (AT) No. 384 of 2018	Infinity Film Holdings Pvt. Ltd. Vs. Registrar of Companies, Mumbai	Anirudh Suresh	

For Hearing

4.	Comp. App. (AT) No. 331 of 2018	Nelakuditi Hari Krishan Vs. VijayaGayathri Cold Storage Pvt. Ltd. & Ors.	MithunShashank	P. Nagesh
5.	Comp. App. (AT) No. 399 of 2018	Manoj Bathla & Ors. Vs. Vishwanath Bathla & Anr.	Sanchit Garga	P.K. Mittal
6.	Comp. App (AT) (Ins) No. 556 of 2018	H.S. Singh Vs. Shree Nursingsahay Mudungopal & Anr.	Niraj Kumar Singh	Rohan Sharma (R-1)

For Admission (After Notice)

7.	Comp. App. (AT) No. 17 of 2019	M.N Pratap Reddy & Ors. Vs. Lakshmi Narasima Mining Co (P) Ltd & Ors.	Pradeep K. Mittal	S. Basu Malik- (R3&R4) Sudarshana Gupta-R5
8.	Comp. App. (AT) No. 20 of 2019	Alliance Commodities Pvt Ltd Vs. Office of Registrar of companies, West Bengal	Aaditya A. Pande	

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By Order
-sd/-

Registrar